

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2010
CC 17686-17687/2010

(From the judgement and order dated 30/07/2010 in FAO (OS) No. 38/2010
& CM No. 691/2010 of The HIGH COURT OF DELHI AT N. DELHI)

RAKESH BALA ANEJA & ORS. Petitioner(s)

VERSUS

J.S.SOOD & ANR Respondent(s)

With I.A 1-2 (c/delay in filing SLP, PERMISSION TO FILE LENGTHY LIST OF
DATES and and I.A. Nos. 5-6 - appln. for permission to file additional
documents and office report))

Date: 07/02/2011 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Petitioner(s)

Ms. Charu Mathur, Adv.

For Respondent(s)

Mr. Gulshan Rai Bajaj, Adv. for
Mr. Vikas Mehta, Adv.

UPON hearing counsel the Court made the following
O R D E R

In view of the letter circulated by learned counsel for
the petitioners, list after three weeks.

(Rajesh Dham)
Court Master

(Indu Satija)
Court Master